

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1022
TO BE ANSWERED ON 10TH FEBRUARY, 2023**

5G SPECTRUM AUCTION

1022 Dr. V. Sivadasan:

Will the Minister of Communications be pleased to state:

- (a) the estimated amount to be realized through 5G Spectrum auction;
- (b) the actual amount realized through 5G Spectrum auction;
- (c) the estimated amount to be realized through 2 G Spectrum auction in/since 2007; and
- (d) the actual amount realized through 2 G Spectrum auctions held in/since 2007?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) As per the extant policy, spectrum blocks in the liberalised spectrum or acquired through auction(s) may be combined, if required, by technology and there are no restrictions on the technology to be deployed for providing services within the scope of the service license, provided it is compatible with technology(ies) already deployed in the License Service Area (LSA). The total bid amount of spectrum auctions which are held since 2007 are as under:

| Spectrum Auction Year | Total Bid Amount (in Rs.crore) |
|-----------------------|--------------------------------|
| 2010 | 106262.00 |
| 2012 | 9407.64 |
| 2013 | 3639.48 |
| 2014 | 61162.22 |
| 2015 | 109874.91 |
| 2016 | 65789.12 |
| 2021 | 77814.80 |
| 2022 | 150173.00 |
